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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 275/2017 with C.P. No. 16/241/NCLT/AHM/2017

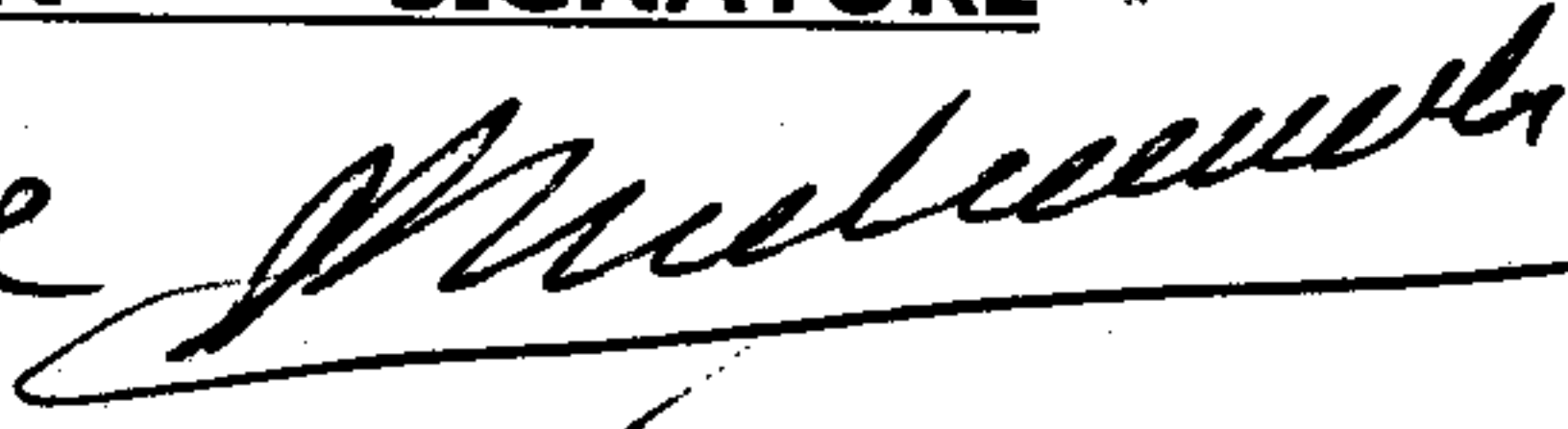

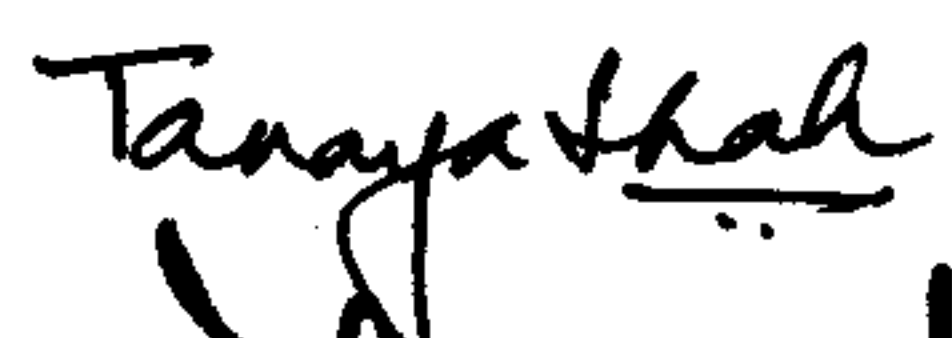
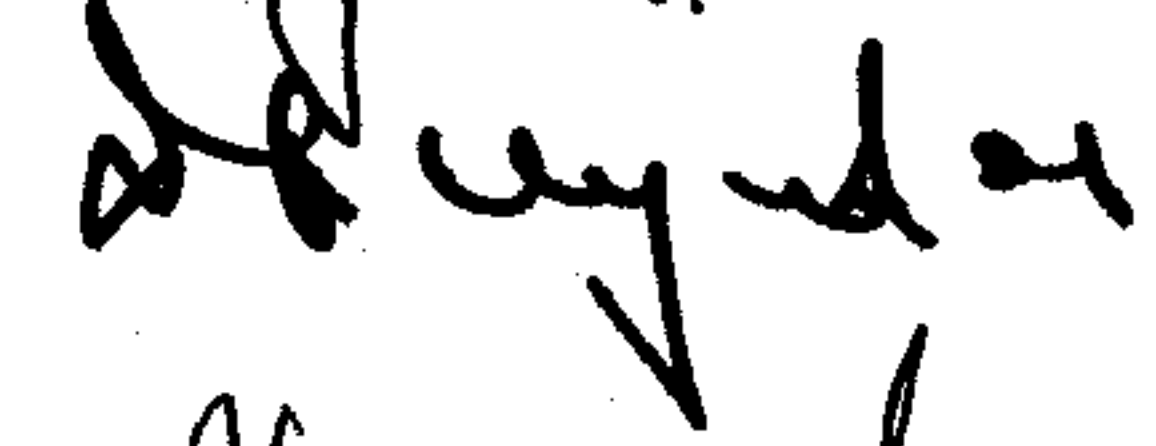

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S-GODIAWALA	ADVOCATE	PETITIONER	
2.	Apurva Vakil	Advocate	Drg Resp No 3	
3.	TANAYA SHAH	ADVOCATE	RESP. NO. 2	
4.	Divyang Majmudar	FCA	Resp. NO 6	
5.	Kunal B Vaishnav	Advocate	Resp No. 5	

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Ms. Tanaya Shah present for Respondent no.2. Learned Advocate Mr. Apurva Vakil present for Respondent No.3. None present for Respondent No.4. Learned Advocate Mr. Divyang Majmudar present for Respondent No. 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.5.

In view of Company Appeal (AT) no. 25/2018 and 32/2018 are pending before Hon'ble NCLAT and they are listed on 15.03.2018.

List the matter on 19.03.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of February, 2018.